

**HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Srinagar)**

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**NOTIFICATION**

**No:** 784

**Dated:** 11/10/2018

It is notified for the information of all concerned that the written Competitive Examination of the candidates, who have applied for the posts of the District Judges in pursuance of High Court Notification No. 579 dated 01.09.2016, shall be held as per the schedule and at the place given below:

<b>Paper</b>	<b>Dated</b>	<b>Time</b>	<b>Venue of the Examination</b>
Paper - I	17.11.2018	11.00 A.M	High Court, Complex Jammu.
Paper - II	18.11.2018	11.00.A.M	-do-

Each candidate will have to produce any one of the following documents as proof of his/her identity before entering the examination hall:

1. Photo ID Card issued by the Competent Authority, or
2. Driving License, or
3. PAN Card/Aadhar Card.

Each candidate will report at the venue of the examination half an hour before the stipulated time for the verification of his/her identity.

No candidate shall be permitted to carry the Mobile Phone, Laptop or any other electronic device in the examination hall.

Those candidates, who have been permitted to appear in the examination vide various orders passed by the Hon'ble Court, may appear in the examination at their own risk and cost subject to outcome of their cases.

The Roll Numbers of the candidates will be published in the daily newspapers in due course and will also be uploaded on the official website of the High Court of Jammu and Kashmir i.e [hcjmu-jk@nic.in](mailto:hcjmu-jk@nic.in).

(Sanjay Dhar)  
Registrar General

**NO:** 40597-635/RS  
**Copy to the:-**

**Dated:** 11/10/2018

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_

....for information of their Lordships.

3. Registrar Judicial, High Court of J&K, Jammu for information.
4. All Principal District & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar, for
  - a. Publication in the newspapers having wide circulation in the entire State;
  - b. Publicity through electronic media.
6. In-charge, NIC, High Court of J&K , for uploading the same on the official website of the High Court.
7. Office file.

**Registrar General**